

(c) if no act on has been taken what are the reasons therefor?]

इस्पात तथा भारी इंजीनियरी मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) ऐसा कोई प्रस्ताव ध्यान में नहीं आया है।

(ख) और (ग) प्रश्न ही नहीं उठते।

†[THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) No such proposal has come to notice.

(b) and (c) Do not arise.]

EXPORTS BY FULLY INDIAN OWNED CONCERNS

21. SHRI A. D. MANI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have taken a decision to permit fully Indian owned concerns to export their production with a view to reducing concentration of the industries in foreign hands; and

(b) if so, what are the details of the decision?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) No such decision has been taken. On the other hand it is the Government's policy to encourage all manufacturing concerns in India to export their products to the maximum extent possible.

(b) Does not arise.

ट्रैक्टरों की मांग

22. श्री जगदम्बी प्रसाद यादव :

श्री मान सिंह वर्मा :

क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966-1967, 1967-68 और 1968-69 के वर्षों में प्रत्येक राज्य की ट्रैक्टरों की मांग और आवश्यकता कितनी-कितनी थी और उसकी कहां तक पूर्ति की गई; और

(ख) क्या यह सच है कि सरकार ट्रैक्टरों की बढ़ती हुई मांग को पूरा करने में असफल रही है और यदि हां, तो सरकार इस विषय में क्या कदम उठाने का विचार रखती है?

†[DEMAND FOR TRACTORS

22. SHRI J. P. YADAV :

SHRI MAN SINGH VARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the demand and requirement of tractors of each State during the years 1966-67, 1967-68 and 1968-69 and how far it was met ;

(b) whether it is a fact that Government have failed in meeting the increasing demand for tractors and if so, what steps Government propose to take in the matter?]

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) ट्रैक्टर सप्लाई की मांगे संभरकर्त्ता अधिकरणों के पास पंजीकृत कराई जाती है। कुछ ऐसे अभिकरण भी हैं जिन के क्षेत्र में एक से अधिक राज्य आते हैं। अब तक आयातित ट्रैक्टरों के आर्डर विदेशी संभरणकर्त्ताओं के भारतीय विक्रेताओं द्वारा बुक किए जाते थे किन्तु ये अब विभिन्न राज्यों के कृषि उद्योग निगम द्वारा बुक किए जाते हैं। देशी ट्रैक्टरों के आर्डर विक्रेता सगठनों द्वारा बुक किए जाते हैं। ट्रैक्टरों की मांग तथा सप्लाई के बारे में प्रत्येक राज्य की अलग-अलग जानकारी उपलब्ध नहीं है। पिछले तीन वर्षों की अवधि में देशी उत्पादन तथा आयात में कुल उपलब्ध ट्रैक्टर की संख्या नीचे दी गई हैं

वर्ष	आयातित संख्या	देशी संख्या	कुल संख्या
1966-67	2591	8816	11 407
1967-68	3626	11358	14 984
1968-69	7000	25441	22 441

(अनुमानतः)

(ख) उत्पादन बढ़ाने की दृष्टि से पूंजीगत वस्तुओं के आयात के लिए ट्रैक्टर निर्माताओं को आवश्यक आयात लाइसेंस दिए जाते हैं। उन्हें उन की पूर्ण क्षमता तक ट्रैक्टरों के उत्पादन करने के लिए पर्याप्त कच्चे माल तथा उपकरणों के आयात के लिए भी लाइसेंस दे दिये गये हैं। इसी प्रकार सहायक वस्तु संभरणकर्ताओं को उपकरणों के उत्पादन के लिए आवश्यक सहायता दे दी गई है। आगामी कुछ वर्षों में ट्रैक्टरों की बढ़ी हुई मांग को पूरा करने के लिए विभिन्न अश्व-शक्ति परास में ट्रैक्टरों के निर्माण की कई नई योजनाएँ सैद्धान्तिक रूप से अनुमोदित कर दी गई हैं और कुछ अन्य प्रस्ताव विचाराधीन हैं। इन योजनाओं के कार्यान्वित होने तक एक सम्भव सीमा में ट्रैक्टरों की उपलब्ध आयात द्वारा बढ़ाई जा रही है।

† [THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The demands for supply of tractors are registered with the respective supplying agencies whose territory covers more than one State in certain cases. Orders for imported tractors were hitherto booked by the Indian dealers of foreign suppliers, but these are now booked by the various State Agro Industries Corporations. The orders for indigenous tractors are booked by the dealers' Organisations. The information about the demand and supply of tractors for each State separately is not available. The total availability of tractors from indigenous production and imports during the last three years has been as under :

Year	Imported Nos.	Indigenous Nos.	Total Nos.
1966-67	2,591	8,816	11,407
1967-68	3,626	11,358	14,984
1968-69	7,000	15,441	22,441

(APPROX.)

† [] English translation.

(b) In order to augment the production the tractor manufacturers have been given necessary import licences for the import of capital goods. They have also been given licences for the import of adequate raw materials and components to manufacture tractors to their maximum capacity. The ancillary suppliers have likewise been given necessary assistance to manufacture components. In order to meet the increasing demand of tractors over the next few years, a number of new schemes for manufacture of tractors in various H.P. ranges have been approved in principle and a few other proposals are under consideration. Pending the implementation of these schemes, availability of tractors is augmented to the extent possible by imports.]

FURNACE OF DURGAPUR STEEL PLANT

23. SARDAR RAM SINGH : Will the Minister of Steel and Heavy Engineering be pleased to state :

(a) whether it is a fact that the furnace of the Durgapur Steel Plant has not been fully repaired; and

(b) if so, how long it will take to complete the work?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING: (SHRI K. C. PANT) : (a) and (b) Presumably the question relates to Blast Furnace No. 2 of Durgapur Steel Plant where there was a refractory failure on 12th April, 1969. The furnace was blown in on 16th April, 1969 after necessary repairs. Since then the furnace is functioning all right.

SURPLUS LABOUR AT DURGAPUR STEEL PLANT

24. SARDAR RAM SINGH : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that according to a professional work study, 5000 out of 27000 labour force at Durgapur Steel Plant is surplus to its needs;

(b) what is the monthly loss of the Steel Plant on account of the surplus staff per month and for how long the loss is being suffered; and

(c) whether any steps have been taken to minimise the loss on this account?